

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT ROHINI COURT DELHI

ORDER

In super-session of earlier order no. Judl/Bail/North/RC/2021/39076-39098 dated 23.12.2021 and in exercise of powers under section 10(3) of the Criminal Procedure Code 1973 and to streamline the speedy disposal of bail applications, I hereby authorize the following Additional Sessions Judges to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of North District Rohini Court Delhi with effect from 01st February 2022 till further orders:

Sl. No. Column No. 1	Police Stations Column No. 2	Name of the Judicial Officer Column No. 3
1.	<ul style="list-style-type: none">➤ Jahangir Puri➤ Model Town➤ CAW Cell (North)/Judl Distt.➤ Crime Branch/EOW North➤ Adarsh Nagar	Sh. Jagdish Kumar, ASJ/Spl. Fast Track Court North District Rohini Courts, Delhi. Room No 204
2.	<ul style="list-style-type: none">➤ Mukherjee Nagar➤ Swaroop Nagar➤ Prashant Vihar➤ Cyber Police Station (North)/Judl Distt)	Sh. Gagandeep Singh Spl. Judge NDPS Act North District Rohini Courts, Delhi. Room No. 207
3.	<ul style="list-style-type: none">➤ Bawana➤ Alipur➤ KNK Marg➤ SP Badli➤ Narela Ind. Area	Sh. Rakesh Kumar-III, ASJ-02, North District Rohini Court, Delhi. Room No. 202
4.	<ul style="list-style-type: none">➤ Shahbad Dairy➤ Mahendra Park➤ Narela➤ Bhalswa Dairy	Ms. Smita Garg ASJ-03 North District Rohini Courts, Delhi. Room No. 305

- Note :-
1. If any Judicial Officer mentioned in Column No. 3 happens to be on leave or not available due to any other reason than the link ASJ will dispose of the Bail Applications as per the Link Roster(exclusively for bail) dt:- 29/1/22.
 2. It is further made clear that no separate/additional stenographer will be provided for disposal of bail applications.


(SWARANA KANTA SHARMA)
Principal District & Sessions Judge
North District Rohini Courts Delhi

No. 3298-3320 Judl/Bail/North/RC/2022
Copy forwarded for information to :-

Dated:- 29/1/22

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge H.Q. Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned, North District Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District, Rohini Courts, Delhi.
6. The Commissioner of Police, ITO Police Headquarter, Delhi.
7. The Deputy Commissioner of Police, (Rohini).
8. The Deputy Commissioner of Police, (North-West).
9. The Deputy Commissioner of Police, (Outer-North).
10. Reader to undersigned.
11. The President / Secretary, Rohini Court Bar Association, Delhi.
12. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
13. The A.O.J / Branch In-charge, Filing Section, Rohini District Court, Delhi.
14. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi.
15. The Web Site Committee, North District, Rohini Court Complex, Delhi.
16. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
17. PS to the undersigned..
18. The Facilitation Centre, Rohini Courts, Delhi.
19. Notice Board (Through Care Taking Branch) Rohini Court, Delhi.
20. For uploading on LAYERS.


Principal District & Sessions Judge
North District Rohini Courts Delhi

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT ROHINI COURTS, DELHI**

LINK ROSTER (Exclusively for Bail)

In super-session of order no. Judl./Bail/North/RC/2021/39099-39121 Dated 23.12.2021 and to streamline the work of bail applications in North District & to minimize the problems faced by advocates & litigants, it is hereby ordered that in case the Judicial Officer mentioned in Column No. 2 to whom bail applications of police station mentioned in Column No. 3 have been assigned happens to be on leave or not available due to any reason, the bail applications shall be placed before the Judicial Officer mentioned in Column No. 4 for disposal as per law and so on. If all the three Judicial Officers mentioned in Column No. 2, 4 & 5 happens to be leave or are not available due to any reason, the bail applications of concerned Judicial Officer shall be placed for disposal as per law before the Judicial Officer mentioned in S. No. 2 immediately below the S. No. 1 and in his absence, before the 1st Link Judicial Officer of that S. No. and so on and so forth. In case, the Judicial Officer mentioned in S. No.5 happens to be on leave or not available due to any reason, then the bail applications shall be placed before the Judicial Officer mentioned in S. No. 1 and so on and so forth. The said arrangement shall come into force with effect from 01st February 2022 till further orders:-

S. No (1)	Name of the Judicial Officer (2)	Police Station (3)	1 st Link Officer (4)	2 nd Link Officer (5)
1	Sh. Jagdish Kumar, ASJ/Spl. Fast Track Court North District Rohini Courts, Delhi. Room No 204	<ul style="list-style-type: none"> > Jahangir Puri > Model Town > CAW Cell (North)/Judl Distt. > Crime Branch/EOW North > Adarsh Nagar 	Sh. Gagandeep Singh Spl. Judge NDPS Act North District Rohini Courts, Delhi. Room No. 207	Sh. Rakesh Kumar-III, ASJ-02, North District Rohini Court, Delhi. Room No. 202
2	Sh. Gagandeep Singh Spl. Judge NDPS Act North District Rohini Courts, Delhi. Room No. 207	<ul style="list-style-type: none"> > Mukherjee Nagar > Swaroop Nagar > Prashant Vihar > Cyber Police Station (North)/Judl Distt) 	Sh. Rakesh Kumar-III, ASJ-02, North District Rohini Court, Delhi. Room No. 202	Ms. Smita Garg ASJ-03 North District Rohini Courts, Delhi. Room No. 305
3	Sh. Rakesh Kumar-III, ASJ-02, North District Rohini Court, Delhi. Room No. 202	<ul style="list-style-type: none"> > Bawana > Alipur > KNK Marg > SP Badli > Narela Ind. Area 	Ms. Smita Garg ASJ-03 North District Rohini Courts, Delhi. Room No. 305	Sh. Jagdish Kumar, ASJ/Spl. Fast Track Court North District Rohini Courts, Delhi. Room No 204
4	Ms. Smita Garg ASJ-03 North District Rohini Courts, Delhi. Room No. 305	<ul style="list-style-type: none"> > Shahbad Dairy > Mahendra Park > Narela > Bhalswa Dairy 	Sh. Jagdish Kumar, ASJ/Spl. Fast Track Court North District Rohini Courts, Delhi. Room No 204	Sh. Gagandeep Singh Spl. Judge NDPS Act North District Rohini Courts, Delhi. Room No. 207

Note:

- It is impressed upon all the Judicial Officers of designated Courts that all the work related to the bail applications shall be dealt with by the concerned Judicial Officer and kept with by their own staff and on filling of charge-sheet, the said bail record shall be tagged with it accordingly.
- It is further made clear that no additional P.A./Sr.P.A. will be provided for bail applications.


(SWARANA KANTA SHARMA)
 Principal District & Sessions Judge
 North District, Rohini Courts, Delhi.

No. 3321-3343 Judl/Bail/North/RC/2022

Dated: 29/1/22

Copy forwarded for information to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge H.Q. Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned, North District Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District. Rohini Courts, Delhi.
6. The Commissioner of Police, ITO Police Headquarter, Delhi.
7. The Deputy Commissioner of Police, (Rohini).
8. The Deputy Commissioner of Police, (North-West).
9. The Deputy Commissioner of Police, (Outer-North).
10. Reader to undersigned.
11. The President / Secretary, Rohini Court Bar Association, Delhi.
12. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
13. The A.O.J / Branch In-charge, Filing Section, Rohini District Court, Delhi.
14. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi.
15. The Web Site Committee, North District, Rohini Court Complex, Delhi.
16. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
17. PS to the undersigned..
18. The Facilitation Centre, Rohini Courts, Delhi.
19. Notice Board (Through Care Taking Branch) Rohini Court, Delhi.
20. For uploading on LAYERS.



Principal District & Sessions Judge
North District, Rohini Courts, Delhi.